

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA
UNSTARRED QUESTION NO. 782
ANSWERED ON 3RD DECEMBER, 2015

MODEL CONCESSION AGREEMENT

782. SHRI S.P. MUDDAHANUME GOWDA:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

सड़क परिवहन और राजमार्ग मंत्री

- (a) whether Model Concession Agreement is proposed to be amended to incorporate local requirements for expediting construction;
- (b) if so, the details thereof;
- (c) whether the Government is considering to introduce methods to make projects attractive for bidders; and
- (d) if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI PON. RADHAKRISHNAN)

(a)& (b) Though no specific clauses in Model Concession Agreement (MCA) has been amended to incorporate local requirements for expediting construction, however, MCA for BOT(Toll) was amended recently vide Order No.H.25011/02/2014-P&P(Pt.III), dated 8.09.2015 to increase the comfort level of authority, concessionaires, lenders and other stake-holders.

(c)&(d) National Highways projects are bid out on BOT (Toll), BOT (Annuity), Hybrid Annuity and EPC modes of implementation, depending on the viability of the projects from traffic and toll revenue point of view.
